

[*Translation*]

**Excavation of Stone**

3258. SHRI V. N. SHARMA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government had imposed ban on the excavation of stone from the land of Forests Department in Lalitpur, Uttar Pradesh due to environmental pollution;

(b) if so, whether this has resulted in a loss of revenue in addition to the thousands of people having been rendered jobless; and

(c) if so, the action taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) to (c) Detailed report has been called for from the State Govt. of Uttar Pradesh and the same will be laid on the Table of the House.

[*English*]

**Revival of Indian Education Service**

3259. DR. SUDHIR RAY :  
SHRIMATI GEETA MUKHERJEE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have considered the Chattopadhyaya Commission's recommendation advocating revival of Indian Education Service;

(b) if so, whether the Government have since arrived at some decision in this matter; and

(c) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) Yes, Sir.

(b) and (c) The National Policy on Education (1986), inter-alia, envisaged establishment of the Indian Education Service as on All India Service. A Sub-Group of the Committee on Management of Education set up by the Central Advisory Board of Education was constituted to formulate detailed proposals in this behalf. However, it would require further discussions and consultations with all concerned to finalise the proposals.

**Ayurvedic Research Centre in Nilgiris, Tamil Nadu**

3260. SHRI C. SRINIVASAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government propose to establish an Ayurvedic Research Centre in Nilgiris/Ooty in Tamil Nadu to make use of different kinds of fruits, leaves, roots, barks, etc. that naturally grow in the region; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA) : (a) No, Sir.

(b) The Central Council for Research in Ayurveda and Siddha, New Delhi has published a report on the medicobotanical exploration carried

out in tribal pockets of Nilgiris, Tamilnadu. Following Ayurvedic Research Projects are already in operation in the State :

- (1) Dr. A. Lakshmiapati Research Centre for Ayurveda, Madras.
- (2) Literary Research Unit (Ayurveda), VHS, Madras.
- (3) Capt. Srinivasmurthy Drug Research Institute for Ayurveda, Madras.

In view of this, there is no proposal to set up another Ayurvedic Research Centre in Nilgiris/Ooty in Tamilnadu.

#### Children Beggars

3261. SHRI C. P. MUDALA GIRIYAPPA : Will the Minister of WELFARE be pleased to state :

(a) whether the Government are aware of begging amongst Children;

(b) if so, the steps proposed to be taken by the Government to tackle this problem;

(c) whether the Union Government have formulated any scheme to rehabilitate such children who fall prey to beggary, if so, the details thereof; and

(d) if not, reasons thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) Yes, Sir.

(b) to (d) There is no scheme exclusively for the welfare of beggar children. The Juvenile Justice Act, 1986 has been enforced in the country, except in the State of Jammu & Kashmir, since 2nd October 1987. Besides delinquent juveniles the Act provides for the care, protection,

treatment, development and rehabilitation of neglected juveniles including those who are found begging.

[Translation]

#### Amount Sanctioned for Regularised Colonies of Karolbagh, Delhi

3262. SHRI KALKA DAS : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the amount recently sanctioned by Delhi Municipal Corporation for starting developmental works in regularised colonies of Karolbagh areas: colony-wise; and

(b) the details of the developmental works likely to be started in the current year alongwith the amount to be incurred thereon separately, colony-wise ?

THE MINISTER OF STATE FOR URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

[English]

#### Medicines to Patients Visiting AIIMS and Government Hospitals

3263. SHRI KASHIRAM RANA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether supply position of medicines for the patients who visit All India Institute of Medical Sciences and other Government hospitals is not satisfactory; and

(b) if so, the details of the steps, the Government propose to take in this regard ?